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- (ii) M/s. Murphy India Limited.—They j were issued an industrial licence on 23-5-1972 for expansion to 1 million loud-speakers (and cones for loud-speakers) with an export commitment of 10 per cent of the production. A letter of intent has been issued to the company on 31-7-1974 for Stereo Amplifiers for a capacity of 25,000 nos. with an export commitment of 90 per cent of the production.
- (iii) M/s. Bush India.—They have been granted an industrial licence for manufacture of 3 lakh nos. of Loud-speakers on 22-9-1958, which was subsequently enhanced to 8 lakh nos. on 7-1-1969 This was subject to the condition that the cones for the loud-speakers would be obtained from indigenous sources.
- (c) Government have on 26-2-1974 reserved the production of loud-speakers and Stereo-Amplifiers in the small-scale sector; hence in large-scale unit will need to export at least 75 per cent of its production, if it produces these items.

230. {Transferred to the 6//i December, 1974.]

Assault on the Secretary to Government of Manipur in Nevr Delhi

231. SHRI SCATO SWU: SHRI I. T. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether it is a fact that the Secretary to the Government of Manipur, was stabbed near the Pataudi State Guest House at about 9.30 P.M., Saturday, the 2nd October, 1974 during his stay in Delhi to participate in the Education Minister's Conference; and
- (b) if so, whether any arrest has been made in this connection and what is the latest police report thereof?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): (a) Yes Sir. The incident took place at 9.30 P.M. on 2-11-1974 and not on 2-10-1974.

(b) No arrest has been made so far. The Police have interrogated about 50 persons so far—but since the complainant was not able to give any description of the criminals, who robbed him, the investigation has been impeded. Vigorous efforts to work out the case are continuing.

Scheme for providing employment opportunities in Bihar

232. SHRIMATI SUSHILA SHANKAR ADIVAREKAR :

SHRIMATI PRATIBHA SINGH:

SHRIMATI MAIMOONA SULTAN:

SHRIMATI SUMITRA G. KUL-KARNI:

WiH the Minister of PLANNING be pleased to state:

- (a) whether any scheme for providing employment opportunities for the educated unemployed in Bihar has recently been sanctioned by the Planning Commission; and
- (b) if so, the details of the scheme and by when it is likely to be implemented?

THE MINISTF.R OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) and (b) Under the Employment Promotion Programme 1974-75, approval has been accorded in principle for immediate implementation of 10 schemes of Bihar Government for a total outlay of Rs. 159.30 lakhs. The details of these schemes are as follows:

No. of Schemes	outla	osed Em y po lakhs)	ployment tential
Self-Employme Schemes	nt - 4	127.62	2829
2. Training Schen	nes 6	31.68	1672
Total:	10	159.30	4501